IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

32.CP- 4024(MB)/2018

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.01.2021**

NAME OF THE PARTIES: Kalpana Kantilal Jain &Anr
Vs.
Universal Oil Seals Mfg. Co. Private Limited

SECTION 241-242 OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

No representation from the both the sides.

List this matter for hearing on **22.02.2021**.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

/skd/